

**MR. DEPUTY-SPEAKER :** Let hon. Members kindly cooperate with the Chair. You have made your submission, Mr. Banerjee. The point was very clear; everybody has understood you. He has got ears and he has understood what you said; but I cannot compel him. There is one other thing I may point out that the Resolution that will be discussed, which has been moved by Mr. Nath Pai, is also concerning the law and order situation in West Bengal.

**SHRI S. M. BANERJEE :** I do not disagree with that. Kindly hear me for a minute. My point is this. That is about law and order situation. Even after that the Minister may say, I have no information. Here, Sir, 2 lakhs of people marched with the funeral procession, and the Minister cannot say, I have no information. Let him make a statement. People are killed in the police custody. A boy of 18 years has been killed in police custody.

**MR. DEPUTY-SPEAKER :** You have made your point. The Minister has heard you. I cannot do anything more about that.

15.02 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### Sixty-sixth Report

**SHRI NAWAL KISHORE SHARMA (Dausa) :** Sir, I beg to move :

"That this House do agree with the Sixty-sixth Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 19th August, 1970."

**MR. DEPUTY-SPEAKER :** The question is :

"That this House do agree with the Sixty-sixth Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 19th August, 1970."

*The motion was adopted.*

15.03 hrs.

#### RESOLUTION RE LAW AND ORDER SITUATION IN WEST BENGAL

—Contd.

**MR. DEPUTY-SPEAKER :** Shri Nath Pai to continue his speech.

**SHRI NATH PAI (Rajapur) :** Mr. Deputy-Speaker, Sir, I should like to remind the House because of the interruptions, that we were discussing the Private Members Business and the Resolution moved by me on the 7th August, 1970. I was trying to submit to the House on the 7th when we took up this matter that we will have to be very clear about the aims, the goals, the objectives, the strategy, the tactics and the operational fields of the Naxalites. From writing slogans on the walls, the Naxalites have made a tremendous stride towards implementation of their nefarious ideology and philosophy. They are no longer content with smearing the walls of Calcutta. They are trying to carry through their activities of fire and terror to every place in the name of whatever Maoism stands for. I would like to mention something about their *modus operandi*. They want to discredit all democratic institutions, demoralisation of the educational system, in general, dislocation of the economic life of the State, and finally dislocation of our people's faith in democratic institutions. This is the five-fold strategy with which they operate.

I will take their own document to substantiate what I have to say about the way they want to achieve their goal. The Naxalites have published a document claiming that Chairman Mao-tse Tung and the Chinese Communist party are guiding the Communist party of India, that is, Marxist-Leninist, to organise intensive guerilla struggle and armed revolt in India for creating a people's democracy.

Further, they say that they are having close links with their sister party in Pakistan. They claim that the arms and ammunition and other equipment and resources required for the fulfilment of their goal will be coming via Pakistan to them. Again, we find :

"The strategy made known in the paper published clandestinely,..."

—that is, the *Liberation* called *Desabrat* in Bengali—